

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 9TH DAY OF AUGUST, 2001

Original Application No.949 of 2001

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Mohit Kumar Jaiswal, Son of
Late Aliyar, R/o village
and P.O. Bhuwarpur, Ghazipur

... Applicant

((By Adv: Shri K.S.Rathore)

Versus

1. Union of India through
Post Master General, Head
P.O. Allahabad.
2. The Superintendent of Post Offices
Region Ghazipur.
3. The Dy.Post Master, Branch
P.O. Daulatpur, Tehsil
Saidpur, Ghazipur.

... Respondents

(By Adv: Shri R.C.Joshi)


O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

The grievance of the applicant is that he appeared in selection for the post of EDBPM in village Bhuwarpur, Ghazipur division for which the names were requisitioned from district employment officer vide letter dated 21.7.2000(Annexure 2).

It is stated that the name of the applicant was also forwarded but the result has not yet been declared though about a year has passed. Before coming to this Tribunal applicant filed a representation before Senior Superintendent of Post Offices on 9.4.2001, a copy of which is filed as (Annexure 1).

Considering the facts and circumstances of the case we are of the opinion that ends of justice shall be served if the respondent no.2 is asked to decide the representation within a month.



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The OA is disposed of finally with a direction to the respondent no.2 Superintendent Post Offices Ghazipur Division to decide the representation of the applicant within a month from the date a copy of this order is filed before him. To avoid delay it shall be open to the applicant to file a fresh copy of the representation alongwith copy of this order. However, there will be no order as to costs.


MEMBER (A)


VICE CHAIRMAN

Dated: 09.8.2001

Uv/